# CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH <u>ALLAHABAD</u>

ALLAHABAD this the 11th day of April, 2011

Present:

HON'BLE DR. K. B.S. RAJAN, MEMBER- J HON'BLE MR. S.N. SHUKLA, MEMBER- A

CIVIL MISC.CONTEMPT PETIITON NO.64 OF 2007 IN

## ORIGINAL APPLICATION NO.599 OF 2001

Raj Kumar Das, Son of B.N. Das, Resident of 78-B/1A, Rajrooppur, Allahabad.
......Applicant.

1. Shri Budh Prakash, The General Manager, North Central Railway, Headquarters Office, Allahabad.

VERSUS

2. Shri S.K. Chaudhary, The Divisional Railway Manager, North Central Railway, Allahabad.

.....Respondents

Present for the Applicant:
Present for the Respondents:

Sri Shyamal Narain Sri A.K. Pandey

### ORDER

### (DELIVERED BY HON'BLE DR. K.B.S. RAJAN, MEMBER-J)

We have heard Sri S. Narain, counsel for the applicant. Sri A.K. Pandey, learned counsel for the respondents.

2. We have seen that it appears that the order dated 13.03.2011 is in full compliance of the order of this Tribunal.

3. Contempt Petition is closed. Notices are discharged. If for any reasons, any grievances about the fixation of seniority in the personal department persists, the applicant may take legal recourses in accordance with law.

Member-A

Member-J

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